

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL**

**APPLICATION NUMBER** :

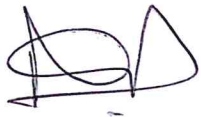
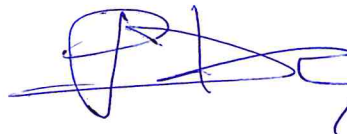
**PETITION NUMBER** : TCP/77/(IB)/2017

**NAME OF THE PETITIONER(S)** : METAL GEMS

**NAME OF THE RESPONDENT(S)** : SARANYA FORGINGS & ENGINEERS INDIA PVT LTD

**UNDER SECTION** : 433 ( e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. Najeeb Usman I Khan	Advocate for Respondent	
2. T. Pappanah Dhermy	Advocate for Pl	

**ORDER**

Counsel for both the parties present. They submitted arguments in part. Counsel for Petitioner has complied with the provisions of section 9(3)(b) and (c) of I&B Code, 2016. Both the Counsels prayed two weeks time for further arguments on the ground that they need time to verify the documents and records in order to ascertain the actual liability and the disputed portion of the same. There is a reason in the submission of the Counsels. Therefore, we grant two weeks time for submitting further arguments. **Put up on 24.07.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)